

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

(26)

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.02.2020 AT 10.30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No. 1059/2019 in CP No. 179/241/HDB/2019
<b>NAME OF THE COMPANY</b>	Aurella Laterite Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Soban Babu Sagina
<b>NAME OF THE RESPONDENT(S)</b>	Aurella Laterite Pvt Ltd & 3 others
<b>UNDER SECTION</b>	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv.	9849387366	}
Vikram C. Puttapaga	Adv	9160876539	

**ORDER**

IA No.1059/2019, is taken up today.

At the time of hearing counsel for applicant is contending that documents to be summoned which required for inspecting them by the hand writing expert for compassion.

Therefore Counsel is directing to amend the prayer in the application.

List it on 17.03.2020.

Member(T)

Member(J)

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